

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.3477
TO BE ANSWERED ON 08.08.2018

INDIAN WORKERS IN USA

3477. SHRI MAGANTTI VENKATESWARA RAO (BABU):

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of skilled professionals from India working in the USA, State-wise; and
- (b) the steps taken by the Government in tackling the recent visa restrictions imposed by the American Government under the H1B and H4 categories?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]

(a) & (b) The U.S. Government does not provide state-wise data regarding the number of skilled professionals from India working in the U.S.

Government of India has closely consulted all stakeholders and has engaged with the U.S. Administration and Congress at all levels on all issues relating to movement of Indian professionals, including those pertaining to the H-1B visa programme. External Affairs Minister took up the matter with the U.S. Secretary of State Rex Tillerson in New York (September 21, 2017) and New Delhi (October 25, 2017) as well as with the U.S. Ambassador to the UN, Nikki Haley in New Delhi (June 28, 2018).

In our engagements, we have emphasized to the U.S. side that movement of Indian skilled professionals to the U.S. has been a mutually-beneficial partnership which should be nurtured.
